

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-FIRST REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Forty-first Report.

2. The Committee met on the 13th April, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 17th April, 1964.

3. The Members whose resolutions had been included in the List of Business for the 17th April, 1964 had been invited to present their views on the resolutions before the Committee. Sarvashri Bhishma Prasad Yadava and M. P. Shinkre attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- | | |
|--|-----------|
| (1) Resolution regarding Disparity in income. | 1½ hours. |
| (2) Resolution regarding Board for issue and administration of industrial quotas, etc. | 1½ hours. |
| (3) Resolution regarding Calcutta Metropolitan Planning Organisation. | 1½ hours. |
| (4) Resolution regarding Merger of Goa, Daman and Diu. | 1½ hours. |

NEW DELHI;
April 13, 1964.
Chaitra 24, 1886 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.